

Notifications/Orders under the provision of the Goa Public Libraries Act, 1993 (Goa Act 14 of 1995)

Sr. No	Notification/Order No. and date	Section/Rule	Official Gazette Reference
1.	27/83/96/EDN dated 22-5-1997	Section 1(3)	Series I No. 8 (Extraordinary) dated 23-5-1997
2.	1/3/97-Fin(R&C) dated 28-5-1997	Section 12	Series I No. 8 (Extraordinary-3) dated 28-5-1997
3.	1/2/2014-Fin(R&C)-1/685dated 24-3-2014	Section 18(1)	Series I No. 518 (Extraordinary-2) dated 25-3-2014

GOVERNMENT OF GOA

Department of Education, Art & Culture Directorate of Education

Notification

27/83/96/EDN

In exercise of the powers conferred by sub-section (3) of Section 1 of the Goa Public Libraries Act 1993 (Goa Act 14 of 1995) (Hereinafter called the "Said Act"), the Government of Goa hereby appoints the Thirtieth day May, 1997 as the date on which the said Act shall come into force.

By order and in the name of the Governor of Goa.
Suman Pednekar, Director of Education and Ex-Officio

Joint Secretary.

Panaji, 22nd May, 1997.

*(Published in the Official Gazette Series I No. 8 (Extraordinary)
dated 23-5-1997)*

GOVERNMENT OF GOA

Department of Finance Revenue and Expenditure Division

Notification

1/3/97-Fin (R & C)

In exercise of the powers conferred by section 12 of the Goa Excise Duty Act, 1964 (Act 5 of 1964) read with Section 18 of the Goa Public Libraries Act, 1993 (Goa Act 14 of 1995); the Government of Goa hereby amends the Government Notification No. FIN (Rev)I2-35/15n5(C) dated 25-3-1976 published in the Official Gazette, Extraordinary Series I, No. 52 dated 25-3-1976 (hereinafter called as the "principal Notification"), as follows:-

In the principal Notification, in PART D, under the heading "IV, Miscellaneous" ,after item No. (4), the following item shall be added, namely:-

"(5) Library Cess as surcharge on Excise Duty.

Sr. No.	Type of liquor	Rates
(a)	Indian made foreign liquor sold in Goa.	Rs. 0.50 per proof litre.
(b)	Beer sold in Goa.	Rs. 0.50 per bulk litre".

This Notification shall come into force with effect from 30-5-1997.

By order and in the name of the
Governor of Goa.

S. V. Madkaikar, Under
Secretary (Fin-Exp.).

Panaji, 28th May, 1997.

*(Publish in the Official Gazette Series I No. 8 (Extraordinary-3) dated
28-5-1997)*

GOVERNMENT OF GOA

Department of Finance Revenue & Control Division

Notification

1/2/2014-Fin(R&C)-1/685

In exercise of the powers conferred by sub-section (1) of section 18 of the Goa Public Libraries Act, 1993 (Goa Act 14 of 1995), the Government of Goa hereby levies a library cess at the rate of Rs. 1.50 per bulk litre, in the form of a surcharge on the excise duty, other duties and on fees payable on Indian made foreign liquor, foreign liquor, beer and wine, manufactured in the State of Goa, or imported from the rest of India into the State of Goa, or imported from outside India or transported from the custom station into the State of Goa and exported outside the State of Goa and/or India, under the Goa Excise Duty Act, 1964 (Act 5 of 1964).

This Notification shall come into force with effect from 1st day of April, 2014.

By order and in the name of the Governor of Goa.

Ajit S. Pawaskar, Under Secretary, Finance (R&C).

Porvorim, 24th March, 2014.

(Published in the Official Gazette Series I No. 518 (Extraordinary-2) dated 25-3-2014)
